

Shortage of Govt. Accommodation

816. SHRI ARVIND NETAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is over all shortage of Type I, II and III quarters in New Delhi for Government employees;

(b) if so, the time by which the position will be improved;

(c) whether it is also a fact that persons serving in Central Government are not getting quarters in their respective entitlement even after 20 years of service; and

(d) the time by which Government will be in a position to provide quarters to such persons?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The Government have already undertaken a crash programme of construction of quarters in the types A(I), B(II) and C(II). Keeping in view the programme of construction of these quarters, it is hoped that the position will ease within the next two or three years.

(c) Yes, Sir.

(d) It is expected that the construction of quarters under the Crash Programme when completed will reduce the waiting period considerably.

Co-axial and Microwave Telephonic facilities in Gujarat

817. SHRI R. P. GAEKWAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a project is to be undertaken for installation of co-axial and microwave telephonic facility in the region of Gujarat and Jhaurashtra;

(b) whether Baroda Telephone District is likely to be covered under the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) Yes, Sir.

(c) Besides existing Coaxial and Microwave systems in Gujarat State, following coaxial/microwave schemes have been approved and these are planned for installation during 1980—85 plan:—

1. Ahmedabad-Palanpur	Coaxial cable scheme
2. Palanpur-Deesa	Do.
3. Sidhpur-Patan	Do.
4. Visnagar-Messana	Do.
5. Ahmedabad-Rajkot	Do.
6. Baroda-Anand	Do.
7. Surat-Navsari	Do.
8. Surat-Dhulia	Do.
9. Rajkot-Jamnagar	Microwave scheme
10. Ahmedabad-Bhavnagar-Surat-Rajkot	Do.
11. Ahmedabad-Nadiad	Do.
12. Jamnagar-Khambalia	Do.
13. Ahmedabad-Kaira-Cambay	Do.
14. Nadiad-Godah	Do.

Pending applications for telephone connection in Orissa

818. SHRI HARIHAR SOREN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of applications are pending for telephone connection in Orissa;

(b) the number of such applications pending in Keonjhar post and telegraph sub-division; and

(c) the reasons of delay in providing telephone connections?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) The number of applications for telephone connections pending in Orissa as on 31-10-1980 was 2078 against about 25,000 telephone connections working.

(b) The number of applications for telephone connections pending in Keonjhar Telegraphs Sub-Division as on 31-10-1980 was 71 against about 800 connections working.

(c) With the limited resources available it has not been possible to plan for provision of telephone connections on demand. However, within the constraints priority is given to smaller places and the average waiting period kept to the minimum.

Most of the applications in Keonjhar Telegraphs Sub-Division at present pending are of recent registration. Connections are likely to be provided progressively during current financial year except a few long distance connections.

Request from Jati Nirmulan Sanstha, Pune for NAEP Grants

819. SHRIMATI PRAMILA DANDAVATE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government had received any request from JATI NIRMULAN SANSTHA, PUNE through the Government of Maharashtra for adequate grant for its Adult Education Programme;

(b) whether it is a fact that so far no grant has been given to this Institution; and

(c) if so, the reasons thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). Yes, Sir.

(c) The application received in December, 1978, could not be considered because of being incomplete. The case could not be considered even when the no objection certificate of the State Government was received in August, 1979, for the following reasons:

(i) The application was still incomplete.

(ii) Before a final decision could be taken on this application, the Grant-in-Aid Committee had decided not to consider applications from States in which many cases had already been sanctioned. The State of Maharashtra came in that category.

Vacant posts of Labourers and Chowkidars in C.P.W.D.

820. SHRI AJIT KUMAR SAHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a good number of vacancies of labourers and chowkidars are lying vacant in various Divisions of C.P.W.D. in Delhi;

(b) if so, the details thereof, circle-wise; and

(c) the action contemplated in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) There is no post of Labourer as such in C.P.W.D. There are however 70 posts of Chowkidar lying vacant in various divisions of C.P.W.D. in Delhi.

(b) The vacancies in various circles are as under:—

Delhi Central Circle I	5
Delhi Central Circle II	2
Delhi Central Circle IV	17
Delhi Central Circle V	5
Delhi Central Circle VI	1